

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 200 /UHC/Admin.A/2009

Dated: October 30, 2009.

Sri Servesh Kumar Gupta, Chairman, Commercial Tax Tribunal, Uttarakhand, Dehradun (additional Charge of Legal Advisor to H.E. the Governor of Uttarakhand) is repatriated and posted as District & Sessions Judge, Hardwar vice Sri P.K. Agarwal on his superannuation on 31.10.2009.

**By Order of Hon'ble the Acting Chief Justice,**

Sd/-  
**(Ravindra Maithani)**  
Registrar General.